

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) and (b) Yes, Sir. The tenure of National Anomaly Committee, set up to look into anomalies arising out of recommendations of Sixth Central Pay Commission, has been extended up to 31st March, 2011. The National Anomaly Committee is not expected to submit any report. Anomalies are resolved through the process of constructive dialogue and discussion with the representatives of the Staff Side.

Cadre review for organized Nontechnical Services

2781. SHRI RAMA CHANDRA KHUNTIA: Will the PRIME MINISTER be pleased to state:

- (a) the number of cadre reviews that have been completed for the organized Nontechnical civil services;
- (b) the details thereof, service-wise; and
- (c) the steps that are being taken to expedite such cadre reviews?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) and (b) Ordinarily, cadre review of all Group 'A' Central Services should be done every five years. In last five years cadre review of seven Organized Non-Technical Group 'A' Civil Services have been completed. The service wise details are given in Statement (*See below*). The authority to review Group 'B', 'C' and 'D' cadres has been delegated to the respective cadre controlling authorities.

- (c) Relevant instructions advising the cadre controlling authorities to take up cadre review timely have been issued and reiterated at regular intervals.

Statement

Service wise details of cadre Review for the Past Five Years

Sl. No.	Name of the Service	Year of last cadre review
1	2	3
i	Indian Railways Traffic Service	2005
ii	Indian Railways Accounts Service	2005

1	2	3
iii	Indian Railways Personnel Service	2007
iv	Indian Civil Accounts Service	2005
v	Indian Postal Service	2007
vi	Indian Defence Estates Service	2009
vii	Indian Information Service	2006

Interview Mark of Civil Service Exams

2782. SHRI PRAMOD KUREEL: Will the PRIME MINISTER be pleased to state:

(a) whether Government feels the need of putting the interview marks of civil services examination in public domain by making it available online or through RTI; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) and (b) The Union Public Service Commission makes available the marks obtained by the candidates in each of the papers in the Civil Services Examination on the website for a Limited period which can be viewed by the individual candidate. Under Right to Information Act, 2005, disclosure or information or otherwise is decided by concerned Central Public Information Officer keeping in view various provisions of the Act.

Permanent building to Information Commission

†2783. SHRI RASHEED MASOOD: Will the PRIME MINISTER be pleased to state:

(a) by when a permanent building in Delhi would be made available for Information Commission;

†Original notice of the question was received in Hindi.